

been set up;

(c) whether the Government propose to set up such seed research projects in other parts of the country; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF NON- CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR):(a) National Seed Project is the only seed research project in operation in the country .

(b) The project is in operation in Andhra Pradesh, Bihar, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Karnataka Maharashtra, Madhya Pradesh, Orissa, Punjab, Rajasthan, Tamil Nadu and Uttar Pradesh.

(c) No, Sir.

(d) Question does not arise, Sir.

#### **Railway Safety Works Fund**

1909. SHRI SURYA NARAYAN YADAV; Will the Minister of RAILWAYS be pleased to state:

(a) the details of the funds collected under the head 'Railway Safety Works Fund' during the last three years;

(b) the procedure adopted for collecting this fund;

(c) the criteria adopted for allocating such fund to various zonal Railways;

(d) whether any review has been done for the utilisation; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAY (SHRI K.C. LENKA): (a) to (e). The Railway Safety Works Fund is financed through an annual contribution made by the Ministry of Railways, from out of their Revenues, to the General Revenues on the Capital-at-charge as on 31. 3. 64. No separate fund is collected for this purpose. The amount accrued to the fund during the last three years is indicated below:

1989-90	Rs. 308.61 Lakhs
1990-91	Rs. 289.51 Lakhs
1991-92	Rs. 285. 50 Lakhs

80% of the moneys credited to the Fund are allocated to the State Governments on the same basis as adopted for distribution of the grant in lieu of the repealed Passenger Fare Tax as recommended by the successive Finance Commissions and the remaining 20% to the Zonal Railways. The present distribution to the States is shown in the statement .

Actual transfer of funds, however, is in the form of reimbursement; the expenditure, however, is initially borne by the State Governments. The reimbursement is on the basis of bills preferred by the State Governments to the General. The payment is made subject of availability of balance in the Fund and matching budget grant.

The procedure for reimbursement to the States was reviewed in 1983-84 in order to remove bottlenecks and simplify the same. The revised procedure came into force with effect from 1. 4. 84. The State Governments are now required to deal with only the nominated Railways for all matters relating to Railway Safety Works Fund.

**STATEMENT**

*Distribution of funds under Railway Safety Works Fund as Recommended by Finance Commission for the period 1990-91 to 1994-95.*

	<i>States</i>	<i>Percentage Share</i>
1.	Andhra Pradesh	7.484
2.	Arunachal Pradesh	0.008
3.	Assam	1.509
4.	Bihar	8.266
5.	Goa	0.133
6.	Gujarat	5.717
7.	Haryana	1.637
8	Himachal Pradesh	0.098
9	Jammu & Kashmir	0.520
10	Karnataka	3.271
11	Kerala	3.562
12	Madhya Pradesh	3.562
13	Maharashtra	22.634
14	Manipur	0.013
15	Meghalaya	0.040
16	Mizoram	—
17	Nagaland	0.165
18	Orissa	1.614
19	Punjab	3.110
20	Rajasthan	4.579
21	Sikkim	0.004

	<i>States</i>	<i>Percentage Share</i>
22	Tamil Nadu	6.893
23	Tripura	0.042
24	Uttar Pradesh	15.437
25	West Bengal	7.203
	<b>Total</b>	<b>100.000</b>

**Electrification of Mughal Sarai- Jhajha Railway line**

1910. SHRI RAM LAKHAN SINGH YADAV:  
SHRI CHHEDI PASWAN:

Will the Minister of RAILWAYS pleased to state:

(a) the progress made so far in the electrification of Mughal Sarai-Jhajha railway line; and

(b) the time by which this project is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA) (a) The work is at the stage of preparation of detailed engineering designs and of tender papers for execution of works.

(b) March 1997.

[English]

**Stoppage of coromandal express at cuttack**

1911. SHRI GOPI NATH GAJAPATHI:  
Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a growing demand

for the diversion of Howrah-Madras-Coromandal express via Cuttack and to provide stoppage at Cuttack and Berhampur in Orissa; and

(b) if so, the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA): (a) Yes, Sir. There is demand for diversion via Cuttack. The train has already a stoppage at Berhampur.

(b) Matter is under consideration.

**Alleged fraud by sai Officials**

1912. DR SUDHIR RAY:  
SHRI MOHAN RAWALE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned 'Massive Fraud by Sai Officials' appearing in the Indian Express dated January 12, 1993;

(b) if so, the facts thereof;

(c) whether the accounts of the money spent on Bhartiyaam 89 have since been